

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 09.09.2021

NOTICE

Take notice that the following matters listed in the Court-II on 10.09.2021 at 02:00 PM will not be taken up due to holiday on the account of Vinayaka Chaturthi at NCLAT Chennai bench. The next date of Hearing is 29.09.2021.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1407 of 2019 Part Heard	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
2.	Comp. App (AT) (Ins) No. 1528 of 2019 Part Heard	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr. With	Misha	Rony John-R1
3.	Comp. App. (AT) (Ins) No. 591 of 2020 Part Heard	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With	Prateek Kumar	Ritu Bhalla
4.	Comp. App. (AT) (Ins) No. 593 of 2020 Part Heard	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors. With	Arijit Mazumda	Sudhir Sharma
5.	Comp. App. (AT) (Ins) No. 02 of 2021 Part Heard	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar